NATIONAL COMPAN<u>NY.</u>LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

Name of the Parties M/s, / Mr.
Mr. Kastrui Rabindranath Pai Vs Union Home Products Ltd. And others

SL. NAME (IN CAPITAL)

& PHONE NUMBER

NO.

REPRESENTATION TO WHOM

ORDER

Matter is listed today for admission. Registry raised objections. No representation for applicant. The Applicant is called; absent. List it on 01.02.2018.

Member (T)

Member (J)

SIGNATURE